

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 107 of 2017 (SZ)

Applicant(s)

Mr. Antony Clement Rubin,
Chennai.

Vs.

Respondent(s)

State of Tamil Nadu,
Through the Chief Secretary,
Government of Tamil Nadu,
Chennai and 4 others.

Legal Practitioners for Applicant(s)

M/s. Ritwick Dutta,
Rahul Choudhar,
G. Stanley Hebzon Singh.

Legal practitioners for respondent(s)

M/s. M.K.Subramanian and
E. Manoharan for R1 and R5
Mr. R. Suriyaprakash for R3
Mrs. H. Yasmeen Ali for R4

Note of the Registry	Orders of the Registrar
Order No. 2	<p>Date: 17.07.17</p> <p style="text-align: center;">Applicant counsel present. R3 side no</p> <p>representation. Vakalat or MoA not filed for R3. Other respondents counsel present. R4 filed reply. On request reply of R1 to R3 and R5 call on 07.08.2017.</p> <p style="text-align: right;">Tmt. Meena Satheesh) Registrar</p>